and north-eastern regions of the country;

(b) the progress achieved so far in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM (SHRI NAWAL KISHORE SHARMA): (a) The following areas have been earmarked for undertaking exploratory drilling by ONGC in the eastern and north-eastern region of the country during 1985-86.

Assam: Amguri, Bihubar and Changmaigaon.

Nagaland and Cachar: Badarpur and Kanchanpur. Bisides drilling will continue at Chumukedima, Khoraghat, Champang and Barak.

Tripura: Baramura and Rokhia. Gojalia.

West Bengal: Raghunath, Kakdwip and Deganga.

(b) Action has been initiated to start drilling at the identified locations.

Accord on Lead Free Petrol

454. DR. T. KALPANA DEVI: SHRI G. VIJAYA RAMA RAO:

Will the Minister of PETROLEUM be pleased to state:

- (a) whether Government have any plans to market lead-free petrol in the country, as is being done by EEC, by 1989;
- (b) whether Government propose to encourage use of alcohol from molasses as an anti-knock agent at the carliest instead of exporting alcohol and molasses periodically;

1.

(c) whether Government are aware that there are vested interests and/or muddled thinking in the concerned Minitries resulting in blocking the use of alcohol in petrol; and

(d) whether Government are aware that 100 per cent alcohol, a renewable source of energy, is being used in cars in Brazil and if so, the reasons for delay in switching over to alcohol in ladia?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM (SHRI NAWAL KISHORE SHARMA): (a) Non Sir.

(b) to (d): Alcohol is used in cars in Brazil, which is deficient in petrol and has a large surplus of molasses. Although the technology to blend power alcohol with petrol for use as automotive fuel has been established, commercial use of alcohol in India as automotive fuel has not been foundfeasible as surplus alcohol is not available for this purpose on a steady basis. Besides, use of alcohol as fuel is not considered to be optimum utilisation of this industrial raw material, which can preferential'y be used for making high valueadded chemicals in the country.

Production of Maruti Cars and their Out-of Turns Allotment

- 455. SHRI PIYUSH TIRKI: Will the Minister of INDUSTRY AND COM-PANY AFFAIRS be pleased to state:
- (a) the total number of cars produced month-wise with number of out of turn allotment; and
- (b) the total number of persons in the waiting list?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND COM-PANY AFFAIRS (SHRI ARIF MOHAM-MAD KHAN): (a) A statement is annexed.

(b) 1,02,620 persons were waitlisted for Maruti cars as on 1.3.85 in addition to 6,869 for deluxe cars against foreign exchange.

Statement .

o th -	Production	Delivered against priority allotment
November 1983	631	page and the second
December 1983	1/1 2:	3
January 1984	K9 20	5 5.
Hebruary 1984	137	FZ.
March 1984;	34 (0)	1)3
April 1984:	4.	; 3
May 1984.	222	Ţ#
June 1984%	1072	2€
July 1984!	486	18
August 1984	9791	37
September 1984	238£	40
October 1984	M52°	
November 1984	21112	<u></u>
December 1984	2800 5	
January 1985	3129	
February 1985	3285	-
Total	18465	165

Memorandum Regarding Import of Do. Decyl Benzene

456. SHRI GADADHAR SAHA: Will the Minister of PETROLEUM be. pheased to state:

(a) whether he has received a memorandum dated 21 January, 1985 from Tamil Nadu Small Scale Soap and Deter-